



**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**Chennai Bench**  
 6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

Dated: 05<sup>th</sup> Sept, 2024

**NOTICE**

Please take notice that the following matters in Chennai Bench will not be taken up tomorrow (06-09-2024). The next date of hearing will be notified later.

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Restoration App. No. 8/2024 in Comp App (AT) (CH) (Ins) No. 229/2023	G. Yoganand Suspended Director of Manjeera Constructions Ltd Vs Catalyst Trusteeship Limited & Anr.	Mr. S Vibu Nandhan	M/s Tatva Legal- R1
2.	Restoration App. No. 9/2024 in Comp App (AT) (CH) (Ins) No. 232/2023	G. Yoganand Suspended Director of Manjeera Retail Holdings Pvt. Ltd Vs Catalyst Trusteeship Ltd. & Anr.	Mr. S Vibu Nandhan	M/s Tatva Legal- R1
3.	TA No. 166/2021 (Comp App (AT) (Ins) No.122/2020) For Directions IA No.480/2024	M. G A Abhimanyu Raja Vs Syndicate Bank & Anr.	Ms. Rohini Musa	Mr. T Ravichandran R1 Mr. K Moorthy- R2
4.	Review Appln No. 03/2023 in Comp App (AT) (CH) (Ins) No. 155/2023 To Recall IA No. 677/2024	V. Venkata Sivakumar Vs S. Hari Karthik, New Liquidator of The Jeypore Sugar Co. Ltd & Anr.	Mr. V Venkata Sivakumar	Mr. J Manivannan R1 Mr. Jerin Asher Sojan- R2

5.	Comp App (AT) (CH) (Ins) No.204/2021 For Directions IA No.410/2021 To adv. Hg. IA No.312/2023	MPT Sweden AB & Anr. Vs Tecknoweld Alloys India Pvt Ltd.  <b>WITH</b>	Mr.T Ravichandran	Mr. Thriyambak J Kannan
6.	Comp App (AT) (CH) (Ins) No.216/2021 For Directions IA No.435/2021 To Adv. Hg. IA No.311/2023	MPT Sweden AB & Anr Vs Tecknoweld Alloys India Pvt Ltd	Mr.T Ravichandran	Mr. Thriyambak J Kannan
7.	TA (AT) No. 174/2021 (CA (AT) (Ins) No. 1011/2020)	Central Transmission Utility of India Ltd. Vs Summit Binani RP, KSK Mahanadi Power Company Limited & Anr.	Mr. Joshua Samuel	M/s Shardul Amarchand Mangaldas & Co-R1
8.	CA (AT) (CH) (Ins) No. 204/2023 For Stay IA No.667/2023 Leave to file IA No.666/2023 Delay in re-filing IA No.665/2023	P. Jayagovind Vs Bijoy Prabhakaran Pulipara, RP & 2 Ors	Mr. Dinesh R Shenoy	
9.	Comp App (AT) (CH) (Ins) No. 164/2023 For Condone Delay IA No.536/2023 For Stay IA No.537/2023 To Dispense with IA No.538/2023 Leave to file IA No.535/2023	A R Transport & 20 Ors Vs Nirav Kirit Pujara & 4 Ors	Mr. K Ravindranath	Ms. D Sangamithra R1 Mr. Anirudh Krishnan- R2 Mr. Ashwin Shanbhag- R4 Ms. Keerthi Kiran Murali- R5
10.	Comp App (AT) (CH) (Ins) No.270/2022 For Stay IA No.579/2022 For Urgent Listing IA No.580/2022 To implead IA No.835/2022 For Directions IA No.879/2022	Kunaparaju Sudharshan Varma Vs Rangrao Baburao Gaikwad & 2 Ors  <b>WITH</b>	Mr. DVAS Ravi Prasad	Mr. Prakash Nath Mishra, RP Ms. CS Shikha Rai

11.	Comp App (AT) (CH) (Ins) No.307/2022 For Condone Delay IA No.643/2022 For Stay IA No.644/2022 For Exemption IA No.645/2022 Urgent Listing IA No.646/2022	Kunaparaju Sudharshan Varma Vs Rangarao Baburao Gaikwad & 2 Ors	Mr. DVAS Ravi Prasad	Mr. Sandeep Bajaj Ms. CS Shikha Rai
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**By the order of Hon'ble Member (Judicial)**

**Chennai Bench**